[Shii Y B Chavan]

steps are required, they should be resorted to This is what I feel about it I do not say that punitive fine can be applied or imposed at every place. in every situation. It is not an answer But if it is an answer, we should not be afraid of using it It certainly involves some discrimination

SHRI BHUPESH GUPTA There are communal elements in the administration Purge them.

SHRI Y B CHAVAN I understand your criticism As I have said. it is everywhere when I said that the whole atmosphere is surcharged with communal feelings It sometimes takes possession of all of us

HON MEMBERS No

M TARIO There are also some communal elements even in the Communist Party That was why Di Ahmed was dropped from the Politburo

(Internuptions)

SHRI Y B CHAVAN I am not yielding Now, coming back to this, with reference to the Karimganj affairs, for example, I must say that the leaders of the minority community themselves told me this I was very proud of some of the officers in Karimganj is the head quarter of the sub division. The district headquarter is Silchar All of us know it. The leaders of the minority community told me that they were saved because of the very right steps taken by the Deputy Commissioner In this particular case he happens to be a Hindu I was very proud of it They told me that if this man Had not acted in time probably there would have been more losses

One word more Invisible feelings are there sometimes. We will have to take to but The hon Member put sent in tons Certainly it is not a n richely of the Congress administration to have communal riots. It is not so. It is not true. At the same t me I do not want to merely throw the blame on any particular party in this matter I would like all parties to thin I in a new reterration this particular matter

SHRI BHUPESH GUPTA: We are not clear

MR CHAIRMAN, No no Papers to be laid on the Table

PAPERS LAID ON THE TABLE

- I APPROPRIATION ACCOUNTS (1966-67) OF RAH WAYS IN INDIA
- II BLOCK ACCOUNTS, BALANCE SHEETS
 AND PROFIT AND LOSS ACCOUNTS (1966 67) OF GOVERNMENT RAILWAYS
- III AUDIT REPORT, RAILWAYS, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy each of the following papers-

- (1) Appropriation Accounts of Railways in India for 1966-67 (Parts I and II) [Placed in Libiary See No LT-439/68 1
- (11) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1966-67 [Placed in Library See No LT-440/
- (111) Audit Report, Railways, 1968 [Placed in Library See LT-438/68]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF WEST BENGAL FOR THE YEAR 1967-68

SHRI JAGANNATH PAHADIA. Sil I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Government of West Bengal for the year 1967-68

STATEMENT RE GROUNDING OF M V VISIIVA SHANTI" NEAR CONSTANTZA PORT IN RUMANIA ON 1ST MARCH, 1968-continued

MR CHAIRMAN On 12th March, 1968 Prot VKRV Rao laid a statement on the grounding of M V. Vishva Shanti near Constantza Port in Rumania on 1st March, 1968 Any Member who desires to put questions may do so